period is from Financial Year 2015-16 to 2019-20. Water supply is one of thrust areas of the Mission under which projects related to augmentation of existing water supply, water treatment plants, rehabilitation of old water supply systems, rejuvenation of water bodies specifically for drinking water supply and recharging of ground water etc. can be taken up by the States/UTs to augment availability and supply of water in the Mission cities.

Amounts due to Andhra Pradesh under SBM-U

2006. SHRI Y. S. CHOWDARY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of funds due under Swachh Bharat Mission-Urban (SBM-U) to the State of Andhra Pradesh;
- (b) whether Government is considering to release the due funds to the State of Andhra Pradesh shortly;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (d) Under Swachh Bharat Mission-Urban (SBM-U), out of total mission allocation of ₹571.33 crores for Andhra Pradesh, as of now, ₹517.43 crores has already been released. Balance funds of ₹53.90 crore will be released to Government of Andhra Pradesh in accordance with SBM-U guidelines.

Slow progress of PMAY (U)

† 2007. DR. KIRODI LAL MEENA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is fact that Government is constantly lagging behind the target of providing houses to the urban poor under Pradhan Mantri Awas Yojana (Urban) PMAY(U);
- (b) if so, the details thereof and by when Government has set the target of providing 'Housing for All' and by when it would be able to achieve its targets; and
- (c) if not, the total number of houses provided by Government to urban poor so far and the target set for providing houses to the remaining beneficiaries?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) No, Sir. In pursuance of the Government's vision of "Housing for All" by 2022, Ministry of Housing and Urban Affairsis implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 to provide Central Assistance to States/Union Territories (UTs) for providing all weather pucca houses to all eligible urban households, especially Economically Weaker Section (EWS) families/beneficiaries. States/Union Territories (UTs) have undertaken demand survey under the scheme for assessing actual demand of housing and validated demand so far is around 112 lakhs.

Based on the project proposals received so far from the States/UTs, around 103.62 lakh houses have been sanctioned; out of which 61.58 lakh are at various stages of construction and 32.16 lakh houses have been completed/delivered. It includes 100.86 lakh houses sanctioned for urban poor (EWS/LIG categories), of which 58.82 lakh are at various stages of construction and 29.40 lakh have been completed/delivered.

Further, States/UTs have been requested to get the project proposals for all their remaining demand of houses sanctioned by March/April, 2020 so that construction of all houses may progressively be completed by 2022.

New rental policy for resolving housing shortage

2008. DR. AMAR PATNAIK: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether a proposal is pending with Government to introduce a rental policy to alleviate the housing shortage;
 - (b) if so, the details thereof;
- (c) whether the policy would impact rental prices in urban areas, the details thereof;
- (d) whether the policy would negatively impact the rights of tenants, the details thereof; and
- (e) the estimation of the number of rental properties that would become available through the implementation of this policy?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (e) Land and Colonization are State